

ITEM NO.61

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 617/2024

HARSH GOYAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 08-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Dhananjay Garg, AOR

For Respondent(s)

Mr. Vishwa Pal Singh, AOR

Ms. Arpika Singhal, Adv.

Mr. Mukesh Kumar, Adv.

Mr. Shashank Gusain, Adv.

Mr. Soayib Qureshi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both Respondents are duly represented.

Await Original record from High court and Trial court.

List again on 23.08.2024

SUJATA SINGH
Registrar